

Complaints against Non-Banking Financial Companies

*203. SHRI A. GANESHAMURTHI : Will the Minister of LAW JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) Whether the Company Law Board has received a large number of complaints from the depositors of Non-Banking Financial Companies during the past three years:

(b) if so, the details thereof; and

(c) the action taken by the Company Law Board on the complaints made by depositors?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) to (c) Company Law Board has been empowered through the Reserve Bank of India (Amendment) Ordinance, 1997 dated 09.01.1997 to order the Non-Banking Financial Companies to make repayment of the matured deposits under section 45A of the Reserve Bank of India Act, 1934.

2. Consequently, Company Law Board is receiving applications from the aggrieved depositors for non-payment of their matured deposits/interest thereon. As on 31.10.98, Company Law Board received 33715 complaints of which 20570 have been disposed of.

Aid from International Agencies for Higher Education

*204. SHRI SANDIPAN THORAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have availed assistance of UNESCO and other International Agencies for the promotion and upgradation of higher education in the country;

(b) if so, the details of the projects approved and ongoing projects in this regard, State-wise;

(c) whether evaluation of these projects has been undertaken; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) In so far as Ministry of Human Resource Development is concerned, eight UNESCO Chairs have been established in Indira Gandhi National Centre for the Arts (IGNCA), New Delhi; M.S. Swaminathan Foundation, Chennai; Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore; Indian Institute of Technology (IIT), Delhi; National Institute of Small Industry Extension Training (NISJET), Hyderabad; National Institute of Research and Social Action (NIRSA), Hyderabad; Indira Gandhi National Open University (IGNOU), New Delhi; and Maharashtra Institute of Technology, Pune.

Besides, United Nations Fund for Population Activities (UNFPA) is also providing grants to UGC for implementation of the Population Education Programme through selected Universities in the Country.

[Translation]

Cess on Diesel

*205. SHRI RAJENDRA AGNIHOTRI :
SHRI ANAND RATNA MAURYA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to levy cess on diesel to mobilise additional funds for the road projects;

(b) if so, the details thereof;

(c) the amount estimated to be raised therefrom and the projects on which this amount is proposed to be spent; and

(d) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) No, Sir.

(b) to (d) Do not arise.

[English]

Power Project

*206. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of POWER be pleased to state :

(a) the names of foreign power companies permitted to set up power plants in different parts of the country;

(b) the locations in the State where these companies will be setting up such plants;

(c) whether these projects have been given clearance by all the concerned Ministries; and

(d) the extent to which power shortage will be reduced after commissioning of these projects?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (d) As on date Central Electricity Authority has accorded techno-economic clearance to 47 schemes for setting up power projects in the private sector aggregating an estimated capacity of 22495 MW. As per information available 37 of these projects involve participation by foreign promoters. Details of these schemes are given in the enclosed Statement. Of these 37 projects, 3 projects having an installed capacity of 939 MW have been fully commissioned. Another 6 of these projects have been partly commissioned/are under various stages of construction and once these projects are fully commissioned, it is estimated that another 2605 MW will also be added.